## GOVERNMENT OF INDIA DEPARTMENT OF ATOMIC ENERGY **RAJYA SABHA STARRED QUESTION NO. \*79** TO BE ANSWERED ON 09.02.2023

## **Operationalisation of fleet mode power reactors**

\*79 Shri Muzibulla Khan:

Will the PRIME MINISTER be pleased to state:

- (a) the number of 'fleet mode' nuclear power reactors constructed and under construction, their capacity, location, estimated targets on a year-wise basis;
- (b) the details of blueprint to be adopted for the operation of these power reactors across States;
- (c) whether Government has introduced Public-Private Partnerships (PPPs) for carrying out commercial activities at these power reactors; and
- (d) if so, the details thereof and if not, the reasons therefor?

## ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (DR.JITENDRA SINGH):

(a)to(d) A statement is placed on the Table of the House.

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## Government of India Department of Atomic Energy

STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION NO. \*79 DUE FOR ANSWER ON 09.02.2023 BY SHRI MUZIBULLA KHAN REGARDING OPERATIONALISATION OF FLEET MODE POWER REACTORS.

(a) The Government has accorded administrative approval and financial sanction for 10 indigenous Pressurised Heavy Water Reactors of 700 MW each in fleet mode. Presently, pre-project activities at the sites and procurement of long delivery items are underway. The details are as follows:

State	Location	Project	Capacity (MW)	Expected Completion
Karnataka	Kaiga	Kaiga-5&6	2 X 700	By 2031 in a phased manner.
Haryana	Gorakhpur	GHAVP- 3&4	2 X 700	
Madhya Pradesh	Chutka	Chutka-1&2	2 X 700	
Rajasthan	Mahi Banswara	Mahi Banswara- 1&2	2 X 700	
		Mahi Banswara- 3&4	2 X 700	

- (b) On completion, these nuclear power plants will be operated in accordance with the requirements laid by the Atomic Energy Regulatory Board (AERB).
- (c) No, Sir. For all the Indian made PHWRs, Indian industry is a significant partner. A large quantity of equipment and system components, including instrumentation and control systems are made and supplied by Indian industry.
- (d) The present policy puts Atomic Energy in the list of prohibited sectors. Government of India has amended the Atomic Energy Act 1962 in 2015 to enable Joint Ventures with public sector undertakings to enhance atomic energy production. The sanction of these projects envisage assistance in the form of equity through Government budgetary support.

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